

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
LOK SABHA
UNSTARRED QUESTION NO.1119
(TO BE ANSWERED ON 18.09.2020)

OBSCENE ADVERTISEMENTS

1119. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether some advertisements related to cigarettes, tobacco, alcohol including obscene scenes are being telecast by various Doordarshan Kendras and if so, the details thereof during last three years;**
- (b) whether the Government has received any suggestions or memorandum to impose legal ban on the telecast of such advertisements during the last three years and if so, the details thereof; and**

(c) the steps taken/proposed to be taken by the Government to check such advertisements?

ANSWER

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)

(a) No, Sir. The programme and advertisement on Doordarshan are telecast in accordance with the programme and advertising codes prescribed under the Cable Television Network Rules 1994 enshrined under the Cable Television Networks (Regulation) Act, 1995.

Further, as per present instructions, message of “Smoking is injurious to health” is shown in scenes in which cigarettes/tobacco smoking is shown and “Drinking is injurious to health” is shown in scenes in which drinking of alcohol is shown.

(b) & (c): In view of the reply to part (a) above, question does not arise. However, in case of Private Satellite Channels, all programmes and advertisement telecast are regulated as per Cable Television Networks (Regulations) Act, 1995 and the rules framed thereunder. Appropriate action is taken if any violation of the Programme and Advertisement Code is established.
